

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-513**  
IB - 112/ND/2021  
CA/06/2023

**IN THE MATTER OF:**

Fidus Finance Pvt. Ltd.

**Vs.**

IIC Ltd.

**....Applicant**

**.....Respondent**

**SECTION**

U/s 7 IBC Liq

**Order delivered on 10.03.2023**

**CORAM:**

**SHRI ASHOK KUMAR BHARDWAJ,  
HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,  
HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Aaditya Vijaykumar, Mr. Abhinandan Jain Advs  
For the Respondent :  
For the Liquidator : Adv Abhisek Anand, Adv Karan Kohli, Adv Sahil  
Bhatia, Adv Vaibhav Mendiratta

**ORDER**

**CA/06/2023:-**

As prayed by Ld. Counsel for the Liquidator, last opportunity is granted to file reply within 3 days. List the matter on **13.04.2023**.

**Sd/-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**Sd/-**  
**(SHRI ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**